

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

18. IA/1131/2023 In C.P. (IB)/648(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: Luhariwala Finance and Investment
 Private Limited
 V/s
 Slogan Infotech Private Limited

Section: 7 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Kunal Kanungo, Adv. Tanushree Sogani and Adv. Atishay Jain appeared
for the Resolution Professional/Applicant. Heard IA No. 1131/2023 and

Reserved for Order.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)